

12. 50 hrs.

PAPERS LAID ON THE TABLE

CODE FOR BROADCASTINGS ON A.I.R.
BY INDIVIDUAL AND STATEMENT
RE. COORDINATION OF MEDIA
OF MASS COMMUNICATION.

THE MINISTER OF STATE IN THE
MINISTRY OF INFORMATION AND
BROADCASTING AND IN THE DEPART-
MENT OF COMMUNICATIONS (SHRI
SHER SINGH) : On behalf of Shri Satya
Narayan Sinha I beg to lay on the Table :

- (1) A copy of the Code for broadcasts on All India Radio by individuals (Hindi version). [*Placed in Library. See No. LT—3851/70.*]
- (2) A statement (Hindi and English versions) of action taken on the recommendations contained in Part II of the Report of the Committee on Broadcasting and Information Media on 'Coordination of Media of Mass Communication.' [*Placed in Library. See No. LT—3852/70.*]

PAYMENT OF WAGES (PROCEDURE)
AMENDMENT RULES

THE MINISTER OF STATE IN THE
MINISTRY OF LABOUR, EMPLOYMENT
AND REHABILITATION. (SHRI BHAG-
WAT JHA AZAD) : I beg to lay on the
Table a copy of the Payment of Wages (Pro-
cedure) Amendment Rules, 1970 (Hindi and
English) (versions) published in Notification
No. S. O. 2410 in Gazette of India dated
the 10th July, 1970 under sub-section (6) of
section 26 of the Payment of Wages Act,
1936. [*Placed in Library. See No. LT—
3853/70.*]

STATEMENT ON FLOOD SITUATION

THE MINISTER OF IRRIGATION
AND POWER (DR. K. L. RAO) : I beg
to lay on the Table a statement on the flood
situation in the country. [*Placed in Li-
brary. See No. LT—3854/70.*]

NOTIFICATION UNDER ESSENTIAL
COMMODITIES ACT, NOTIFICATION
UNDER RICE MILLING INDUSTRY
(REGULATION) ACT AND REPORT
OF ICAR, ETC.

THE MINISTER OF STATE IN THE
MINISTRY OF FOOD, AGRICULTURE,

COMMUNITY DEVELOPMENT AND CO-
OPERATION (SHRI ANNASAHIB SHIN-
DE) : I beg to lay on the Table—

(1) A copy each of the following Noti-
fications under sub-section (6) of section 3
of the Essential Commodities Act, 1955 :—

(i) The Sugar (Price Determina-
tion) Fourth Amendment Or-
der, 1970 (Hindi and English
versions) Published in Noti-
fication No. G. S. R. 934 in
Gazette of India dated the 9th
June, 1970.

(ii) The Sugar (Price Determi-
nation) Fifth Amendment Or-
der, 1970 (Hindi and English
versions) published in Notifi-
cation No. G. S. R. 956 in
Gazette of India dated the
25th June, 1970.

(iii) The Sugar (Price Determina-
tion) Sixth Amendment Order,
1970 (Hindi and English ver-
sions) published in Notifica-
tion No. G. S. R. 967 in
Gazette of India dated the
25th June, 1970.

(iv) The Gur (Regulation of Use)
(Second Amendment) Order,
1970, (Hindi and English ver-
sions) published in Notifica-
tion No. G. S. R. 970 in Ga-
zette of India dated the 26th
June, 1970.

(v) The Roller Mills Wheat
Products (Ex-mill) Price Con-
trol (Amendment) Order 1970
(Hindi and English versions)
published in Notification No.
G.S.R. 1000 in Gazette of
India dated the 1st July 1970.

(vi) The Sugar (Price Determina-
tion) Seventh Amendment
Order, 1970 (Hindi and En-
glish versions) published in
Notification No. G.S.R. 1002
in Gazette of India dated the
4th July, 1970.

(vii) The Sugar (Price Determi-
nation) Eighth Amendment
Order, 1970 (Hindi and English
Versions) published in Noti-
fication No. G.S.R. 1059 in